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SLP(Crl.)... 6485 OF 2001  
ITEM No.21

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CC (Crl.)

Petition(s) for Special Leave to Appeal(Crl.)...6485/2001

(From the judgement and order dated 05/12/2000 in CRLM. 20850/99  
of The HIGH COURT OF PATNA)

DILIP KUMAR SINGH

Petitioner (s)

VERSUS

STATE OF BIHAR & ORS.

Respondent (s)

( With Crl.M.P. No 6485/2001 for c/delay in filing SLP )

Date : 28/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)

Mr. Tekraj Vasandi,Adv. (A.C.)

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T..J.  
.SP2

Delay condoned.  
Issue notice.

.SP1

Anita

(D.D. Jindal)  
Assistant Registrar